

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MANOJ JAIN

IA 5388/2018, in Petition(s) for Special Leave to Appeal (C)
No(s). 2510/2018

PRADESHIK SANSKRIT MAHAVIDHYALAYA ADHYAPAK KALYAN SAMITI & ANR.
Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 27-09-2018 These matters were called on for hearing today.

For Petitioner(s)

Ms. S. Janani, AOR

For Respondent(s)

Ms.Soumyashree Kulkarni,Adv.
Mr.M.B.Ramasubba Raju,Adv.
Mr. Balaji Srinivasan, AOR

UPON hearing the counsel the Court made the following
O R D E R

No counter affidavit has been filed on behalf of respondent
No.3 despite grant of last opportunity.

Service is complete qua respondent Nos.1,2, 4 & 5 but no one
has entered appearance on their behalf.

The matter be processed for listing before the Hon'ble Court
as per rules.

MANOJ JAIN
Registrar

SB